

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 91(ND)16
CA. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

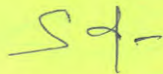
NAME OF THE COMPANY: M/s. Mohd Nowshah V/s. M/s. United (India) Metal Formings Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

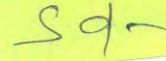
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HARLEEN KAUR	Adv	for Petitioner Hkaur	
1.	ANKIT SINGAL	Adv	Respondents	

ORDER

Both the parties are present. On the request of the parties, matter is adjourned to 18.4.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)